

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). Reservation for Scheduled Castes|Scheduled Tribes are provided in vacancies occurring from time to time and *not* in posts. At present, there is no reservation for backward communities other than Scheduled Castes|Scheduled Tribes in Central Government services. The statewide statistics regarding reservation in Central Government establishments is not maintained by the Government.

Development of Backward Area of Maharashtra

4956. SHRIMATI USHA PRAKASH CHAUDHURI: Will the Minister of PLANNING be pleased to state:

(a) the steps taken by Government to develop backward areas in the State of Maharashtra during last three years; and

(b) what are the programmes in the matter during the current five year Plan?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b). The development of areas at the, and below State Level including backward areas is primarily the responsibility of the State Government. Central assistance, which is provided under an objective formula approved by the National Development Council, gives adequate weightage to backwardness. This assistance is given in the form of block grants and loans so as to leave to the States the necessary flexibility

in deciding allocations to specific areas|regions according to their specific problems and priorities.

In addition, central assistance for the State plans, Central assistance is also given through Centrally sponsored schemes for programmes of national priorities such as in the case of tribal areas, drought prone areas programme, the Hill Areas programme, the programme of Integrated and Rural Development, and the National Rural Employment Programme. Further the Minimum Needs Programme seeks to provide the deficiencies in various specific amenities such as safe drinking water supply, health, elementary education, rural roads, rural electrification and relates itself to the objective of removing disparities between areas and income groups.

Payment of Over Time Allowance by Ministries

4957. SHRI RAJESH KUMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state the amount of overtime allowance paid by each Ministry of the Government of India during the last three years, Ministrywise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): The information on overtime expenditure is collected for the financial years. A statement showing the expenditure on overtime allowance by various Ministries of the Central Government during 1977-78, 1978-79 and 1979-80 is annexed.